Name of the Corporate Debtor : Kamachi Steels Pvt Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025)

List of creditors as on: 08.11.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

Sl. No.	Category of creditor	Summary of	claims received	Summary o	of claims admitted	Amount of contingent	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims				
1	Secured financial creditors belonging to any class of creditors	-	_	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	_	-	-	_	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					1	-			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	8,13,76,88,826.00	1	8,13,76,88,826.00	-	-			
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	3	3,88,00,33,190.00	3	3,59,25,25,358.00		-	28,75,07,832.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	73,71,10,279.00	4	46,34,65,007.00	-	-	27,36,45,272.00		
9	Other creditors, if any,									
	Total	10	12,75,48,32,295.00	7	12,19,36,79,191.00	•	-	56,11,53,104.00		

A	n	n	_	 	۰.	1

Name of the Corporate Debtor : Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025)

List of creditors as on: 08.11.2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of creditor	Identification No.	Details of claim received			Details of claim a	dmitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.										continge nt	mutual dues,	claim not	claim	
			Date of receipt Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
						NIL								

Annexure-2

Name of the Corporate Debtor : Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025)

List of creditors as on: 08.11.2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI.	Name of creditor	Identification No.	Details of claim							Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
						NIL								

Annexure - 3

Name of the Corporate Debtor : Kamachi Steels Private Limited

Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025)

List of creditors as on: 08.11.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

		Name of creditor	Details of clai	im received			Details of claim admit	ted		
I	No.		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered by	Whether	
			receipt		admitted	claim	security interest		related	
									party?	

NIL

Annexure – 4

Name of the Corporate Debtor : Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025)

List of creditors as on: 08.11.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹

							(Amount in <)							
- [Sl.	Name of creditor	Details of clai	m received	Details of claim admitted	d				Amount of	Amount of	Amount of	Amount of	Remarks, if any
]	No.									contingent	any mutual	claim not	claim under	
			Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Whether related	% of voting	claim	dues, that	admitted	verification	
			receipt		admitted	claim	guarantee	party?	share in CoC		may be set-			
											off			
	1	Prudent ARC Ltd (Acting in its	07-11-2025	8,13,76,88,826.00	8,13,76,88,826.00	Against	8137688826	no	100	0	0	0	0	Claim Against Corporat Guarantee
		capacity as a trustee of Prudent				Corporate								Given by the CD
		Trust 60/22)				Guarnatee								

Annexure - 5 Name of the Corporate Debtor :Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025) List of creditors as on: 08.11.2025 List of operational creditors (Workmen) (Amount in₹) Details of claim admitted Sl. Name of authorised Identification No. Details of claim received Amount of Amount of any Remarks, if any Amount of Amount of No. representative, if any contingent mutual dues, claim under claim not claim that may be verification admitted Date of receipt Whether % voting share in Amount Amount of Nature of set-off related CoC, if claimed claim claim applicable admitted party? NIL Annexure - 6 Name of the Corporate Debtor: Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025) List of creditors as on: 08.11.2025 List of operational creditors (Employees) (Amount in₹) Name of authorised Identification No. Details of claim received Details of claim admitted Amount of Amount of any Amount of Amount of Remarks, if any Remarks for internal representative, if any No. contingent mutual dues, claim under claim not purpose claim that may be setverification admitted Date of receipt Nature of Whether % of voting share in Amount Amount of off claimed claim claim related CoC, if admitted party? applicable NIL 2 3 Claims received on account of outstanding Salaries of Ex-employees NIL Claims received on account of outstanding Gratuity of ex-employees

Annexure - 7 Name of the Corporate Debtor: Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025) List of creditors as on: 08.11.2025 List of operational creditors (Government dues) (Amount in?)

							(Alliot	iiit iiit)						
SI.	Details of Claimants	Details of claim re	ceived		Details	of claim ad	mitted			Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if any
No.	Department	Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of voting	contingent	any	not admitted	under verification	
				admitted	claim	covered by	covered by		share in	claim	mutual			
						security	guarantee	party?	CoC		dues,			
						interest					that may			
											be set-off			
1	The Assisstant Commissioner	30-10-2025	3,27,56,07,706.00	3,27,56,07,706.00	GST	nil	nil	nil		Nil	0	-		The Claim is admitted on the basis of order copies
	(ST), Manali Circle, Chennai				Demand									submitted by the Department
					including									
					interest and									
					penalty									
2	The Assisstant Commissioner	04-11-2025	60,29,52,134.00	31,54,44,302.00									287507832	The interst is kept under verificatin for non-
	(ST) , Madhavaram Division,													submission of interest calculation details
	Chennai													
2	Income Tax officer TDS ward	07-11-2025	14.72.250.00	14.72.250.00					l .					
3	Income 1 ax officer 1DS ward	07-11-2025	14,73,350.00	14,73,350.00										
	2													
	TOTAL		3,88,00,33,190.00	3,59,25,25,358.00					0.00				28,75,07,832.00	
			5,55,55,55,176.00	0,07,20,20,000					0.00				20,75,07,052.00	

Annexure – 8 Name of the Corporate Debtor: Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025) List of creditors as on: 08.11.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor					of claim adı			• •	Amount of contingent	Amount of any	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	party?	% of voting share in CoC	claim	mutual dues, that may be set-off			
1	Kamachi Industries Limited	28-10-2025	30,77,74,827.00	30,77,74,827.00	Purchase	0	0	No		0	0	0	Nil	
2	Greeta Steel Pvt Ltd	05-11-2025	40,77,48,633.00	15,41,03,361.00	Purchase	0	0	Yes	-				25,36,45,272.00	The Calculation of Interest and Ledger copy is not submitted hence the balance amount is kept under verification
3	D K Enterprises	30-10-2025	2,50,000.00	2,50,000.00	Purchase			No						
4	Sharma Electricals	25-10-2025	13,36,819.00	13,36,819.00	purchase									
5	Kalikambal Trading Co.	01-11-2025	1,50,00,000.00	_	Trading advance									The claim is kept under verification till submission of further details as requested
6	Neetha Enterprises	01-11-2025	50,00,000.00	0	Trading advance								50,00,000.00	The claim is kept under verification till submission of further details as requested
	TOTAL		73,71,10,279.00	46,34,65,007.00					0.00				27,36,45,272.00	

	Annexure – 9 Name of the Corporate Debtor : Kamachi Steels Private Limited Date of commencement of CIRP: 15.10.2025 (Order Publised on 16.10.2025) List of creditors as on: 08.11.2025														
	List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)														
SI. No	Name of creditor	Details of c	laim received		I	Details of claim ad	mitted		Amount of continge nt claim	•	Amount of claim not admitted	Amount of claim under	Remarks, if any		
	Date of Amount Amount of Claim admitted Claim by Security interest Whether related by guarantee Party?														
							NIL								